

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 32/17 in CP 11/2017	-	For appoint-ment of Director	241/ 242	Mrs. S. Maheswari Vs Evershine Smelting Alloy Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	N.A-ARJUN PCS 8050324024	Respondent 1 & 2	N.A Arjun.

**ORDER**

Proxy Counsel for Petitioner is present. Counsel for Respondent is also present. Proxy Counsel for Petitioner reported that, the matter is yet to be compromised between the parties and requested for time. List it on 7/12/2017.

  
**Member (T)**

  
**Member (J)**